HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

Sr. No. 2

(Through video conference)

EMG-WP (C) PIL No. 17/2020

Lawyers Club Kashmir

..... Appellant/Petitioner(s)

Through: - Mr. Babar Qadri, Advocate (on video call from residence in Srinagar)

V/s

Union Territory of J&K and others

....Respondent(s)

Through:- Mr. B. A. Dar, Sr. AAG (on video call from residence in Srinagar)

HON'BLE THE CHIEF JUSTICE (on Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

(on Video Conference from High Court at Jammu)

ORDER 27.04.2020

Mr. B. A. Dar, learned Sr. AAG seeks further time to file reply.

Let the same be filed before the next date of hearing.

List on 5th May, 2020.

(RAJNESH OSWAL) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 27.04.2020 Karam Chand